

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 2891 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Mr Neiko Akami,
Registrar, Gauhati high Court,
Kohima Bench, Kohima

Dated Guwahati, ^H28 May, 2019.

Sub:- Casual leave.

Ref:- Your note dated 27.05.2018.

Sir,

With reference to the above, I am directed to inform you that, the prayer for casual leave of Smti Khesheli Chishi, Principal District & Sessions Judge, Kohima, Nagaland, for 5(five) days w.e.f. 27.05.2019 to 31.05.2019, has been granted.

Smti Chishi may be informed accordingly.

Yours faithfully,

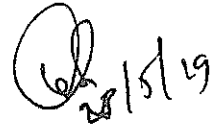
Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008/2892/A, dated 28'05'19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

Ratan